

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

27.

C.P.(IB)/696(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 26.06.2024

NAME OF THE PARTIES:

State Bank of India

Vs

Rajesh Chitalia

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Rishi Thakur a/w Adv. Dhvani Gala i/b ZBA, Ld. Counsel for Financial Creditor present. Mr. Vidya Kata, Ld. Counsel for Resolution Professional present (VC). Mr. Viraj Parikh a/w Mr. Sohan Kinkhabwala i/b Desai Desai Carrinjee & Mulla, Ld. Counsel for the Respondent/Personal Guarantor present.
2. Heard and perused the records. Reserved for Orders.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)